



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,29th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WA/116/2021 CAVT. NO.02592/021,	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/881/2021 in WA/116/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
2	WA/117/2021 CAVT. NO. 02612/021,	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/884/2021 in WA/117/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 29/06/2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3169/2021 CAVT. NO.04152/021,	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
2	WP(C)/3170/2021 B/O	ASHAMOON KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
3	WP(C)/3172/2021	MITRAJYOTI DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	SC, GMC SC, G M D A
4	WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM
5	WP(C)/3183/2021 B/O	BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM
6	WP(C)/3187/2021 B/O	PHUKAN CHANDRA BOARA Versus STATE OF ASSAM AND 7 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
7	I.A.(Civil)/1023/2021 B/O in WP(C)/2437/2021	MIRZA NEWAZ SARIF Versus BOSIR UDDIN AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	SC, PNRD GA, ASSAM MR. M U MAHMUD
	WITH WP(C)/2437/2021	BOSIR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. A KALITA MS. A ROY	SC, PNRD GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1307/2021	MANJU BEGUM Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
2 Bail Appln./1326/2021 B/O	SARIF UDDIN @ SAIF UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3 Bail Appln./1335/2021	SUBUD DAS @ SUBODH DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
4 Bail Appln./1346/2021 B/O	ABU BAKKER SEDDIQUE Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
5 Bail Appln./1353/2021	ASHOK BORAH @ DIPAK BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
6 Bail Appln./1373/2021	ALIMON BEGUM @ JESMIN Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
7 Bail Appln./1375/2021 FIXED	MATIN UDDIN MAZUMDER @ MOTIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	DR. B AHMED MR. A M BORA MR H I CHOUDHURY	PP, ASSAM
8 Bail Appln./1385/2021	DHIRAJ DAS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
9 Bail Appln./1386/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR. A H KHAN	PP, ASSAM
10 Bail Appln./1387/2021	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. H A AHMED	PP, ASSAM
11 Bail Appln./1388/2021	ABUL KALAM UDDIN @ KALAM UDDIN Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
<u>MOTION</u>			
12 AB/1693/2021 B/O	NITYANANDA DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM

13	AB/1696/2021 B/O	MD. FARUK ISLAM Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN	PP, ASSAM
14	AB/1753/2021 B/O	AINUL HOQUE BORBHUYAN @ AINUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
15	AB/1782/2021 B/O	IFTAR HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
16	AB/1784/2021	IFTAR HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1218/2021 B/O	ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
WITH				
18	Bail Appln./1213/2021	KHAIRUL ISLAM @ KHAIRUL HAQUE @ KALA KHAIRUL Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
19	Bail Appln./1273/2021 B/O	SADULLA MIA @ SADULLA SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
20	Bail Appln./1313/2021 FIXED	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1220/2021 B/O	MD. ABDUL MANNAN @ MANNAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
22	AB/1237/2021	INTAJ ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M A LASKAR MR S AHMED	PP, ASSAM
23	AB/1241/2021 B/O	FOUINUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR J RAHMAN MR S HOQUE	PP, ASSAM
24	AB/1657/2021 FIXED	AMIT HARLALKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
25	AB/1666/2021 FIXED	RAKIBUL ISLALM AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
26	AB/1701/2021 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1162/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. MAFIDUL HAQUE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
2	Bail Appln./1163/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. BATU ALAM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM

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